

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 31st October, 2025

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma will hold a Special Division Bench sitting on 3rd November, 2025 at 02:30 P.M. only for hearing WA No. 53 of 2025 (*Yumlembam Sanathoi Vs. State of Manipur and Anr.*) and its connected matters.

By Order etc.

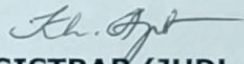
Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 22629-46
Copy to:

Imphal, the 31st October, 2025

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The Advocate General, Government of Manipur.*
5. *The Chairman, Bar Council of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR